

From,

Atul Srivastava, H.J.S.
Registrar (Judicial)(Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 127/Admin. (Services)/2020 Dated: Allahabad: February 20, 2020

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI/335 dated 13.02.2020 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **24.02.2020 to 28.02.2020** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the above mentioned training programme scheduled from **24.02.2020 to 28.02.2020** at Indian Institute of Public Administration (IIPA), New Delhi. Furthermore, Hon'ble Court has been pleased to nominate **Sri Manvendra Singh**, Senior Registrar, Lucknow Bench, High Court of Judicature at Allahabad as officer from Registry of Hon'ble High Court to participate in the said training programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 127(i)/Admin. (Services)/2020 Dated: February 20, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. **Sri Manvendra Singh**, Senior Registrar, Lucknow Bench, High Court of Judicature at Allahabad with the request to attend the aforesaid training programme.
5. **Dr. Humayun Rasheed Khan**, Spl. Secy. & Addl. L.R. (Legal Cell), Supreme Court of India, New Delhi with the request to attend the aforesaid training programme.
6. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Assistant Registrar(Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers at IIPA, New Delhi.

Duration: 24.02.2020 to 28.02.2020

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6183	2003	DR. HUMAYUN RASHEED KHAN	Spl. Sec. & Addl.L.R.(Legal Cell) Supreme Court of India	New Delhi
2.	1796	2006	MOHAMMAD FIROZ	Secretary, District Legal Services Authority	Jaunpur
3.	1797	2006	VIJAY KUMAR SINGH	A.C.J.M. (Railway)	Varanasi
4.	1798	2006	SMT. ABHA PAL	Secretary, District Legal Services Authority	Shahjahanpur
5.	1800	2006	VIKASH SINGH	A.C.J.M. (Railway)	Ghaziabad
6.	1801	2006	VIRESH CHANDRA	Add. Chief Judicial Magistrate	Gautambuddha Nagar
7.	1802	2006	VIJAY KUMAR GUPTA-II	Chief Judicial Magistrate	Faizabad
8.	1804	2006	SHYAM BABU	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
9.	1805	2006	SMT. TARKESHWARI SINGH	Chief Judicial Magistrate	Gorakhpur
10.	1807	2006	VIMAL VERMA	Addl. Chief Judicial Magistrate	Kushi Nagar
11.	1808	2006	VIMAL TRIPATHI	Secretary, District Legal Services Authority	Bijnor
12.	1809	2006	ANAND SHUKLA	Civil Judge (Senior Div.)	Basti
13.	2064	2013	RANVIJAY SINGH	Civil Judge (Senior Div.)	Azamgarh
14.	2126	2013	KRISHNA KUMAR-VII	Civil Judge (Senior Div.)	Etah- Jalesar
15.	2127	2013	KUWAR MITRESH SINGH KUSHWAHA	Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
16.	2128	2013	RAJ BABU	Addl. Chief Judicial Magistrate	Bulandshahar- Khurja
17.	2129	2013	DEVENDRA KUMAR-I	Civil Judge (Senior Div.)	Siddharth Nagar
18.	2130	2013	SMT. SHIVANI RAWAT	Civil Judge (Senior Div.)	Unnao
19.	2131	2013	MAYANK JAISWAL	Civil Judge (Senior Div.)	Rai Bareli
20.	2132	2013	SUSHRI SWETA CHANDRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
21.	2133	2013	UMESH YADAV	Addl. Civil Judge (Senior Div.)	Bareilly
22.	2134	2013	SUSHIL KUMAR SINGH	Addl. Chief Judicial Magistrate	Hathras
23.	2135	2013	SUSHRI DEEPTI YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
24.	2136	2013	RAVI SHANKAR GUPTA	Addl. Chief Judicial Magistrate	Gonda
25.	2137	2013	JEEVAK KUMAR SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
26.	2139	2013	SUSHRI SONIKA VERMA	Addl. Chief Judicial Magistrate	Sambhal at Chandausi
27.	2140	2013	SANJAY SINGH-II	Civil Judge (Senior Div.)	Pratapgarh- Kunda
28.	2141	2013	ESHWAR SARAN KANNAUJIA	Secretary, District Legal Services Authority	Bahraich
29.	2142	2013	MUNNA LAL	Addl. Chief Judicial Magistrate	Pilibhit
30.	2143	2013	NARESH KUMAR DIWAKAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
31.	2144	2013	PANKAJ KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
32.	2145	2013	SUNDAR PAL	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
33.	2146	2013	SUSHRI SEEMA KUMARI	Civil Judge (Senior Div.)	Firozabad
34.	2147	2013	SMT. SHILPE RANI	Addl. Chief Judicial Magistrate	Rampur
35.	2149	2013	BATESHWAR KUMAR	Addl. Chief Judicial Magistrate	Firozabad
36.	2150	2013	VIVEK KUMAR SINGH-III	Civil Judge (Senior Div.)	Ghazipur
37.	2152	2013	SHASHI KUMAR	Addl. Chief Judicial Magistrate	Sultanpur
38.	2154	2013	DEVENDRA KUMAR-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
39.	2155	2013	NARENDRA KUMAR-V	Addl. Chief Judicial Magistrate	Kasganj
40.	2156	2013	SUSHRI CHETNA SINGH	Secretary, District Legal Services Authority	Kasganj